

OFFICE OF THE
COLLECTOR & DISTRICT MAGISTRATE
KENDRAPARA
(JUDICIAL SECTION)



06727 - 232602(O)
06727- 232802(R)
(FAX) No- 06727- 221603 (F)
EMAIL ID: judl.kendrapara@gmail.com

L. No. 1051 / Judl.
Date: 06.07.2021

To

The Consultant, Judicial
National Green Tribunal (P.B)
(judicial-ngt@gov.in).

Sub: Submission of compliance report to the Order dt.29.01.2021 passed by Hon'ble NGT in OA. No.360/2018.

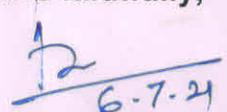
Ref: - E-Mail Message dt.30.06.2021 of consultant (Judicial), NGT (PB).

Sir,

With reference to the subject cited OA, I am to enclose herewith the compliance report on District Environmental Plan received from the Chief District Medical & Public Health Officer, Kendrapara /Executive Officers, Kendrapara & Pattamundai Municipalities of this district for kind perusal of the Hon'ble NGT.

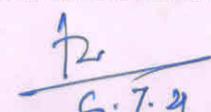
Yours faithfully,

Encl: As stated above.


6.7.21
Collector, Kendrapara.

Memo No. 1052(6) Dt. 06.07.2021

Copy along with copy of the enclosures submitted to the Special Secretary to Revenue & D.M. Deptt.Odisha/Health and F.W.Deptt.Odisha /H.& U.D.Deptt.Odisha/ Director, Environment and Spl. Secretary/ Forest and Environment Deptt.Odisha/ Member Secretary, SPCB, Odisha Bhubaneswar for kind information.


6.7.21
Collector, Kendrapara.

MUNICIPAL OFFICE: KENDRAPARA

No. 2807 /KM, Dt. 5/7/21

To:

The Collector & District Magistrate
Kendrapara

Sub: Submission of Environmental Plan.

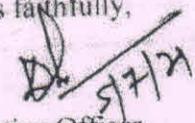
Ref: District Office Letter NO. 1042, Dtd. 02-07-2021

Sir,

In inviting a kind reference to the subject cited above, I am to enclose here with the required information as per the prescribed proforma for favour of kind information and necessary action.

Encl: As above.

Yours faithfully,


Executive Officer
Kendrapara Municipality



DISTRICT ENVIRONMENT PLAN OF KENDRAPARA DISTRICT

The proposed Model Action Plan for 7 thematic areas

1.0 Waste Management Plan

(i) Solid Waste Management Plan (for each ULB)

No.	Action Areas	Details of Data Requirement	KENDRAPARA MUNICIPALITY	
	Name of the District		KENDRAPARA MUNICIPALITY	
	No of ULBs in the District		47006	
	Population			
SW1	Report on inventory of total solid waste Generation		14	TPD/Day
SW1a		Total solid waste Generation	6	TPD/Day
SW1b		Qty. of Dry Waste segregated	7.5	TPD/Day
SW1c		Qty. of Wet Waste segregated	0.35	TPD/Day
SW1d		Qty. of C&D Waste segregated	233.42	KM
SW1e		Qty. of Street Sweeping	1.5	TPD
SW1f		Qty. of Drain Silt	0	TPD
SW1g		Qty. of Domestic Hazardous Waste(DHW) collected	2	TPD/Day
SW1h		Qty. of Other Waste (Horticulture, sanitary waste, etc.)	1	
SW1i		No of Old dump sites	5110	
SW1j		Qty stored in dumpsites	0	
SW1k		No of Sanitary landfills	21	
SW1l		No of wards		
SW2	Compliance by Bulk Waste		10	
SW2a		No of BW Generators	200	
SW2b		No of on-site facilities for Wet Waste		
SW3	Compliance in segregated		14	TPD/Day
SW3a		Total generation	7.5	TPD/Day
SW3b		Wet Waste	6	TPD/Day
SW3c		Dry Waste	0.35	TPD/Day
SW3d		C&D Waste		
SW4	Waste Management		100%	
SW4a		Door to Door Collection	NILL	
SW4b		Mechanical Road Sweeping	100%	
SW4c		Manual Sweeping	100%	
SW4d		Segregated Waste Transport	NOT	
SW4e		Digesters (Bio-methanation)	10%	
SW4f		Composting operation	1	Yes
SW4g		MRF Operation		
SW4h		Use of Sanitary Landfill	initiated	
SW4i		Reclamation of old dumpsites		
SW4j		Linkage with Waste to Energy Boilers / Cement Plants	initiated	
SW4k		Linkage with Recyclers	initiated	
SW4l		Authorization of waste pickers	initiated	

SW4o		Linkage with Producers / Brand Owners	Initiated	
SW4p		Authorisation of Waste Pickers	Initiated	
SW4q		Issuance of ID Cards	Issued	
SW5	Adequacy of of Infrastructure		21 TRI CYCLE + 36	
SW5a		Waste Collection Trolleys	PUSH CART	
SW5b		Mini Collection Trucks	2	
SW5c		Segregated Transport	6	
SW5d		Bulk Waste Trucks	3	
SW5e		Waste Transfer points	1	
SW5f		Bio-methanation units	Not Available	
SW5h		Composting units	70	
SW5i		Material Recovery Facilities	initiated	
SW5k		Waste to Energy (if applicable)		
SW5l		Waste to RDF	0	Nos
SW5m		Sanitary Land fills	0	Acre
SW5n		Capacity of sanitary landfills	1	
SW5o		Waste Deposit Centers (DHW)		
SW5p		Other facilities		
SW6	Notification and		done	
SW6a		Notification of By-laws	Initiated	
SW6b		Implementation of by-laws		
SW7	Adequacy of Financial Status of		required	
SW7a		CAPEX Required	required	
SW7b		OPEX	Yes	
SW7c		Adequacy of OPEX		

(ii) Plastic Waste Management (for each ULB)

No.	Action Areas	Details of Data Requirement		
	Name of ULB		47006	
	Population			
PW1	Inventory of plastic waste	Estimated Quantity of plastic waste generated in District	6	TPD/Day
PW1a				
PW2	Implementation of Collection		100%	
PW2a		Door to Door collection	100%	
PW2b		Segregated Waste collection		
PW2c		Plastic waste collection at Material Recovery	1MRF IN USE	
PW2d		Authorization of PW pickers	21	
PW2e		PW collection Centers	21	
PW3	Establishment of linkage with			
PW3a		Established linkage with PROs of Producers		
PW3b		Established linkage with NGOs	0	
PW4	Availability of facilities for		Nil	
PW4a		No. of PW recyclers		
PW4b		No Manufacturers		
PW4c		No of pyrolysis oil plants		
PW4d		Plastic pyrolysis		
		Use in road making		

W5	Implementation of PW	Sealing of units producing < 50-micron plastic	sealed Partial
W5a			
PW5b		Prohibiting sale of carry bags < 50 micron	Prohibited
PW5c		Ban on Carry bags and other single use plastics as notified by State Government	Implemented
PW6	Implementation of Extended		None
PW6a		No of Producers associated with ULBs	None
PW6b		Financial support by Producers / Brand owners	[Rs...]
PW6c		Amount of PRO Support	None
PW6d		Infrastructure support by Producers / Brand	None
PW6e		No of collection centers established by	None

(iii) C&D Waste Management

No.	Action Areas	Details of Data Requirement		
	Name of ULB		47006	
	Population			
CD1	Inventory of C&D waste		0.35	TPD/Day
CD1a		Estimated Quantity		
CD2	Implement scheme for			
CD2a		Issuance of Permissions by ULBs	Initiated	
CD3	Establishment of C&D Waste		Yes	
CD3a		Establishment of Deposition Points	1	
CD3b		C&D Deposition point identified		
CD4	Implementation of By-Laws for		Notified	
CD4a		Implementation of By-laws	Initiated	
CD4b		Collection of Deposition / disposal Charges		
CD5	Establishment of C&D Waste		sent to Shared Facility	
CD5a		Establishment CD Waste Recycling Plant		
CD5b		Capacity of CD Waste Recycling Plant		

(iv) Biomedical Waste Management (for each ULB)

No.	Action Areas	Details of Data Requirement		
	Name of ULB		47006	
	Population			
BMW1	Inventory of Biomedical Waste		7	
BMW1		Total no. of Bedded Hospitals	2	
BMW1		Total no. of non-bedded HCF	20	
BMW1		Total no. Clinics	1	
BMW1		No. of Veterinary Hospitals	7	
BMW1		Pathlabs	4	
BMW1		Dental Clinics	1	
BMW1		Blood Banks	0	
BMW1		Animal Houses		
BMW1		Bio-research Labs		

BMW2		Bedded HCFs	AUTHORIZED
BMW2		Non-bedded HCFs	AUTHORIZED
BMW3	Biomedical Waste Treatment		
BMW3		No of CBMWTFs	
BMW3		Linkage with CBMWTFs	
BMW3		Capacity of CBMWTFs	
BMW3		Requirements of CBMWTFs	
BMW3		Captive Disposal Facilities of HCFs	
BMW4	Compliance by CBMWTFs		
BMW4		Compliance to standards	
BMW4		Barcode tracking by HCFs / CBMWTFs	(10-15kg/day)
BMW4		Daily BMW lifting by CBMWTFs	
BMW4			
BMW5	Status of Compliance by		
BMW5		Pre-segregation	
BMW5		Linkage with CBMWTFs	

(v) Hazardous Waste Management

No.	Action Areas	Details of Data Requirement	
HW1	Inventory of Hazardous Waste		NIL
HW1a		No of HW Generating Industry	NIL
HW1b		Quantity of HW	NIL
HW1c		Quantity of Incinerable HW	NIL
HW1d		Quantity of land-fillable HW	NIL
HW1e		Quantity of Recyclable / utilizable HW	NIL
HW2	Contaminated Sites and illegal		NIL
HW2a		No of HW dumpsites	NIL
HW2c		Probable Contaminated Sites	
HW3	Authorization by SPCBs/PCCs		NIL
HW3a		No of industries authorized	NIL
HW3b		Display Board of HW Generation in front of Gate	
HW3	Availability of Common		NIL
HW3a		Common TSDF	NIL
HW3b		Industries linkage with TSDF	
HW4	Linkage of ULBs in District with		NO
HW4a		ULBs linked to Common TSDFs for Domestic	

(vi) E-Waste Waste Management

No.	Action Areas	Details of Data Requirement	
EW1	Status of facilitating authorized		NO
EW1a		Does the citizen are able to deposit or provide E-	NO
EW1c		Collection centers established by ULB in District	NO
EW1d		Collection centers established by Producers or	NO
EW1e		Does the district has linkage with authorized E-	NIL
EW1f		No authorized E-Waste recyclers / Dismantler	
EW2	Status of Collection of E-Waste		NIL
EW2a		Authorizing E-Waste collectors	NIL
EW2b		Involvement of NGOs	No
EW2c		Does Producers have approached NGOs/	No
EW2d		Does ULBs have linkage with authorized	
EW4	Control E-Waste related		No
		Does informal trading, dismantling, and recycling	No

EWS	Creation of Awareness on E-	Does PROs / Producers conducted any District	NO
EW5a		Does District Administration conducted any	NO
EW5c			

2.0 Water Quality Management Plan

No.	Action Areas	Details of Data Requirement	
WQ1	Inventory of water resources in		NIL
WQ1a		Rivers	NIL
WQ1b		Length of Coastline	NIL
WQ1c		Nalas/Drains meeting Rivers	7
WQ1d		Lakes / Ponds	NIL
WQ1e		Total Quantity of sewage and industrial	
	Control of Groundwater Water		
WQ2a		Estimated number of bore-wells	150
WQ2b		No of permissions given for extraction of	NA
WQ2c		Number of groundwater polluted areas	na
WQ2d		Groundwater Availability	adequate
WQ3	Avallability of Water Quality		YES
WQ3a		Creation of monitoring cell	Not available
WQ3b		Access to Surface water and groundwater quality	
WQ4	Control of River side Activities		Fully Controlled
WQ4a	Control of River side Activities	River Side open defecation	Fully Controlled
WQ4b		Dumping of SW on river banks	[Measures taken]
WQ4c		Control measures for idol immersion	
WQ5	Control of Water Pollution in		[%] (automatic SM1g/SM1a)
WQ5a		Percentage of untreated sewage	
WQ5b		Monitoring of Action Plans for Rejuvenation of Rivers	Monitored
WQ5c		No of directions given to industries for Discharge	NIL
WQ6	Awareness Activities		Nil
WQ6a		District level campaigns on protection of water	
WQ6b	Oil Spill Disaster Contingency		NA
WQ6a		Creation of District Oil Spill Crisis Management Preparation District Oil Spill Disaster	NA
WQ6b			NA
WQ7	Protection of Flood plains		NA
WQ7a		Encroachment of flood plains is regulated.	
	Rainwater Harvesting		Implemente
WQ8a		Action plan for Rain water harvesting	

3.0 Domestic Sewage Management Plan

No.	Action Areas	Details of Data Requirement	
SM1	Inventory of Sewage		NA
SM1a		Total Quantity of Sewage generated in District	NA
SM1b		No of Class-II towns and above	NA
SM1c		No of Class-I towns and above	1
SM1d		No of Towns needing STPs	Under Construction
SM1e		No of Towns STPs installed	NA
		Quantity of treated sewage flowing into Rivers	

SM1		No of industrial townships	NA
SW2	Adequacy of Available	% sewage treated in STPs	NA
SM2a		Total available Treatment Capacity	NA
SM2b		Additional treatment capacity required	NA
SM2c			NA
SM3	Adequacy of Sewerage	No of ULBs having partial underground sewerage	NA
SM3a		No of towns not having sewerage network	NA
SM3b		% population covered under sewerage network	NA
SM3c			

4.0 Industrial Wastewater Management Plan

No.	Action Areas	Details of Data Requirement	
IWW1	Inventory of industrial	No of Industries discharging wastewater	NA
IWW1a		Total Quantity of industrial wastewater	NA
IWW1		Quantity of treated IWW discharged into Nalas /	NA
IWW1c		Quantity of un-treated or partially treated IWW	NA
IWW1		Prominent Type of Industries	NA
IWW1		Common Effluent Treatment Facilities	NA
IWW1f			NA
IWW2	Status of compliance by	No of Industries meeting Standards	NA
IWW2a		No of Industries not meeting discharge	NA
IWW2		No of complaints received or number of	NA
IWW2c			NA
AWW4	Status of Action taken for not	No industries closed for exceeding standards in	NA
IWW4a		No of industries where Environmental	NA
IWW4			

5.0 Air Quality Management Plan

No.	Action Areas	Details of Data Requirement	
AQ1	Availability of Air Quality	Manual Air Quality monitoring stations of SPCBs	NA
AQ1a		Automatic monitoring stations Operated by	NA
AQ1c			NA
AQ2	Inventory of Air Pollution	Identification of prominent air polluting sources	NA
AQ2a		No of Non-Attainment Cities	NA
AQ2b		Action Plans for non-attainment cities	NA
AQ2c			NA
AQ3	Availability of Air Quality	Access to air quality data from SPCBs & CPCB	NA
AQ3a			NA
AQ4	Control of Industrial Air	No of Industries meeting Standards	NA
AQ4a		No of Industries not meeting discharge	NA
AQ4b			NA
AQ5	Control of Non-Industrial Air	Control open burning of Stubble -during winter	NA
AQ5a		Control Open burning of Waste - Nos of actions	NA
AQ5b		Control of forest fires	NA
AQ5c		Vehicle pollution check centers	NA
AQ5d		Dust Suppression Vehicles	NA
AQ5e			NA
AQ6	Development of Air Pollution	Mobile App / Online based air pollution	NA
AQ6a			

MI1a	Type of Mining Activity	NA
MI1b	No of Mining licenses given in the District	NA
MI1c	Area covered under mining	NA
MI1d	Area of District	NA
MI1e	Sand Mining	NA
MI1f	Area of sand Mining	NA
MI2	Compliance to Environmental	NA
MI2a	No of Mining areas meeting Environmental	NA
MI2b	No of Mining areas meeting Consent Conditions	NA
MI3a	Mining related environmental	NA
MI3b	No of pollution related complaints against	NA
MI4	Action against non-complying	NA
MI4a	No of Mining operations suspended for	NA
MI4b	No of directions issued by SPCBs	NA

7.0 Noise Pollution Management Plan

No.	Action Areas	Details of Data Requirement	
NP1	Availability Monitoring		NONE
NP1a		No. of noise measuring devices with district	NIL
NP1b		No. of noise measuring devices with SPCBs	
NP2	Capability to conduct noise		NIL
NP2a		capability to conduct noise level monitoring by	
NP2	Management of Noise related		
NP2a		No of complaints received on noise pollution in last 1 year	NIL
NP2b		No of complaints redressed	NIL
NP3	Compliance to ambient noise		NA
NP3a		Implementation of Ambient noise standards in	NA
NP3b		Noise monitoring study in district	NA
NP3c		Sign boards in towns and cities in silent zones	NA


 Executive Officer
 Kendrapara Municipality

OFFICE OF THE CHIEF DISTRICT MEDICAL & PUBLIC HEALTH OFFICER cum DISTRICT MISSION
DIRECTOR, KENDRAPARA

130

Letter No. 7763

Date. 05.07.21

To
The Collector and District Magistrate,
Kendrapara

Sub: Compliance to Order Dated 29.01.2021 passed by Honorable NGT in O.A. No. 360/2018. regarding District Environmental Plan.

Ref. No. Your Office Letter No. 1042/Judicial, Date 02.07.2021

Sir,

I have the honour to submit herewith the District Environmental plan of Biomedical Waste Management for your kind information

Yours faithfully,

Palanali
05.7.2021
Chief District Medical & Public Health Officer
Kendrapara

Memo. No. 7764

Date. 05.07.21

Copy submitted to the Consultant, Judicial NGT (PB) for kind information and necessary action.

Palanali
05.7.2021
Chief District Medical & Public Health Officer
Kendrapara

Memo. No. 7765

Date. 05.07.21

Copy submitted to the Divisional forest Officer, Mangrove Forest Division (Wild Life), Rajnagar for his information & necessary action.

Palanali
05.7.2021
Chief District Medical & Public Health Officer
Kendrapara

Memo. No. 7766

Date. 05.07.21

Copy submitted to the Director Public Health, Odisha for kind information.

Palanali
05.7.2021
Chief District Medical & Public Health Officer
Kendrapara

Formulation of District Environment Plan

1. Status of Authorization in respect of all the Govt Health Care facilities. (Detail annexed in Annexure-1).

Category of Health Institution	Total no in the district	No of Institution having valid Authorization	No of Institution applied for authorization and under process with SPCB	Institution not applied yet	Remarks
Bedded	11	11	0	0	
Non Bedded	45	45	0	0	
Total	56	56	0	0	

2. Status of Registration in respect of all the Private Health Institutions Nursing Homes. (Annexure-2)
3. CTO (Consent To Operate) for ≥ 30 bedded Health Institutions has applied for authorization. (Annexure-3)
4. Status of Common Biomedical Waste Treatment (CBWTFs) in the District and any further requirement of setting up of new CBWTFs.
- There is no Common Biomedical Waste Treatment facilities (CBWTFs) in the district. A CBWTF is required for the district. There is one CBWTF at Tangiapada, Khurda which is 150 KM from the district. COVID waste are sent to this CBWTF.
 - Planning has been made to supply the Non-COVID waste to CBWTF for disposal.
5. Status of Sewage Treatment Plants in the District Head Quarter Hospital & other major health institutions.
- Detail Project Report (DPR) for STP at DHH Kendrapara has been prepared.
6. Bar Code implementation Status.
- No Bar Code has been implemented for 30 or more than 30 bedded hospital. DHH Kendrapara, SDH Pattamundai, CHC Aul & CHC Mahakalpara have more than 30 bedded hospitals.
7. Scientific way of biomedical waste disposal.
- The Biomedical wastes are disposed as per BMW rules 2016.
8. Status of arrangement of training programs by the Odisha State Pollution Control.
- Training imparted at State level by SPCB.
 - Training imparted at District level in presence Scientist from RPCB, Paradeep.

9. Regarding functional status of BMW equipment- DHH Kendrapara have shredder & autoclave and both the equipments are functioning well. Autoclaves and shredder are supplied to CHC & PHC and the installation is under process.
10. Containment area are available at all Govt Health institutions. Bio Medical wastes are disposed in deep burial pits at DHH & CHCs & PHCs and general waste is transported and disposed by Municipality at DHH Kendrapara and CHCs are disposing at Block level.
11. All the institutes were following BMW rule 2016 towards segregation, Collection, transportation, treatment and disposal.
12. The needle syringe terminators are available for destroying sharp needle. The segregated bio-waste kept in poly bags by cover trolley to plant side for treatment at CHC level and plastics and glassware at DHH level.
13. Supply of uniform, boots, gloves, mask and caps to the worker while on duty is under process.

Yours faithfully

Palanale
5/7/2017
Chief District Medical & Public Health Officer,
Kendrapara

Authorisation Status of Kendrapara district

Sl No	Name of the HCFs	Mention the date with having valid authorisation	If applied mention on which date	Those are not apply(mention their HCFs name)
1	DHH	31.03.2024		
2	Aul	31.3.25		
3	PHC(N) BATIPARA	One Time Authorization Granted		
4	PHC(N) DASIPUR	One Time Authorization Granted		
5	PHC(N) GOVINDPUR	One Time Authorization Granted		
6	PHC(N) PALIMI	One Time Authorization Granted		
7	PHC(N) SANAMANGA	One Time Authorization Granted		
8	PHC(N) MAHU	One Time Authorization Granted		
9	CHC Derabish	31.3.25		
10	PHC(N)Chandol	One Time Authorization Granted		
11	PHC(N) Harianka	One Time Authorization Granted		
12	PHC(N) Danpur	One Time Authorization Granted		
13	PHC(N) Biranilakanthapur	One Time Authorization Granted		
14	PHC(N) Santhapura	One Time Authorization Granted		
15	CHC Indupur	31.03.2023		
16	Balia PHC(N)	One Time Authorization Granted		
17	Chandanpur PHC(N)	One Time Authorization Granted		
18	Ayeba PHC(N)	One Time Authorization Granted		
19	Kalapada PHC(N)	One Time Authorization Granted		
20	CHC-Mahakalapara	31.03.2024		
21	PHC(N)-Bijayanagaar	One Time Authorization Granted		
22	PHC(N)-Babar	One Time Authorization Granted		
23	PHC(N)-RKT	One Time Authorization Granted		
24	PHC(N)-Ramanagaar	One Time Authorization Granted		
25	PHC(N)-Batighar	One Time Authorization Granted		
26	PHC(N)-Badakul	One Time Authorization Granted		
27	PHC(N)-Tikhiri	One Time Authorization Granted		
28	CHC Marshaghai	31.3.25		
29	PHC(N) Kurutunga	One Time Authorization Granted		
30	PHC(N) Karilopatana	One Time Authorization Granted		
31	PHC(N) Pailo	One Time Authorization Granted		
32	PHC(N) Nankar	One Time Authorization Granted		
33	PHC(N) RRPur	One Time Authorization Granted		
34	CHC- Patkura	31.03.2024		
35	PHC(N)-Garadpur	One Time Authorization Granted		
36	PHC(N)-Korua	One Time Authorization Granted		
37	PHC(N)- Teyndakuda	One Time Authorization Granted		
38	PHC(N)-Madhusassan	One Time Authorization Granted		
39	SDH Pattamundai.	31.3.25		
40	Andara PHC(N)	One Time Authorization Granted		
41	Alapua PHC(N)	One Time Authorization Granted		
42	Tulasidia PHC(N)	One Time Authorization Granted		
43	ChandannagarPHC(N)	One Time Authorization Granted		
44	BadapadaPHC(N)	One Time Authorization Granted		
45	Sanjaria PHC(N)	One Time Authorization Granted		
46	CHC Rajnagar	31.3.25		
47	PHC(N) Talchua	One Time Authorization Granted		
48	PHC(N) Dangamal	One Time Authorization Granted		
49	PHC(N) Iswarpur	One Time Authorization Granted		
50	PHC(N) Gupta	One Time Authorization Granted		
51	PHC(N) J.P.Sasan	One Time Authorization Granted		
52	CHC Rajkanika	31.03.2024		
53	PHC(N) Kandia	One Time Authorization Granted		
54	PHC(N) Katna	One Time Authorization Granted		
55	PHC(N) AH Olaver	31.3.23		
56	PHC(N) Koilipur	One Time Authorization Granted		

[Signature]
District Public Health Officer
Kendrapara

[Signature]
Chief District Medical Officer
Public Health Officer
Kendrapara

Line Listing of Private HCFs in District- Kendrapara Annexure-2

Sl. No.	Name of the Private HCFs	Bedded/ Non bedded	No. of Beds	If >30 beds, status of CTO	If got authorization, mention number & date	Remarks
1	Sai Hospital, Medical Road, Kendrapara	Bedded	15	Not Applicable	5809/ 22.04.2017	Registered
2	Surya Nursing Home, Medical Road, Kendrapara	Bedded	19	Not Applicable	2627/ 04.03.2020	Registered
3	MB Nursing Home, Rajkanika	Bedded	10	Not Applicable	7062/ 10.05.2021	Registered
4	Health Care Hospital, Medical Road, Kendrapara	Bedded	27	Not Applicable	9041/ 30.08.2019	Registered
5	Baba Kshetramohan Healthcare, Badapal, Marshaghai	Bedded	10	Not Applicable	10612/ 07.09.2018	Registered
6	Annapurna Seva Hospital, Rajkanika, Kendrapara	Bedded	8	Not Applicable	9910/ 21.09.2019	Registered
7	Bhoomika Eye Hospital, New Bus Stand, Kendrapara	Bedded	29	Not Applicable	258/ 07.01.2020	Registered
8	Popular Nursing Home, Mankarpur, Kendrapara	Bedded	9	Not Applicable	188/04.01.2020	Registered
9	Durga Nursing Home, Santa Sahi, Kendrapara	Bedded	9	Not Applicable	12142/ 03.12.2020	Registered
10	Basant Kumari Rural Eye Hospital, Ostapur, Kendrapara	Bedded	5	Not Applicable	10956/ 05.11.2020	Registered
11	Bhagabati Hospital, Santa Sahi, Kendrapara	Bedded	20	Not Applicable	4267/ 29.04.2019	Registered
12	Karuna Nursing Home, Mankarpur, Kendrapara	Bedded	10	Not Applicable	538/ 13.01.2021	Registered
13	Barsha Nursing Home, Pattamundai	Bedded	7	Not Applicable	10035/ 25.09.2019	Registered
14	Tulasi Hospital, Gopa, Kendrapara	Bedded	15	Not Applicable	1629/ 04.02.2021	Registered
15	Health Home Nursing Home, Kakatia, Chandol	Bedded	15	Not Applicable	7072/ 10.05.2021	Registered

[Signature]
AM (CADIS)
Kendrapara

[Signature]
05.7.2021
Chief District Medical &
Public Health Officer,
Kendrapara

**INSTITUTION WISE STATUS OF CONSENT TO OPERATE (CTO) OF ≥ 30 BEDDED GOVT. HEALTH
INSTITUTION OF KENDRAPARA DISTRICT**

SL.NO	Name of the Institution	Bed strength	Amount Deposited	Receipt No. with date	Period for Consent to Operate(CTO) from to	Application No.	Remarks
1	DHH, Kendrapara	195	5000	493815403 dt- 16.09.2016	5years(01.04.2016 to 31.03.2021)	861362	
2	CHC, Aul	30	2526.55	850549381 dt- 24.12.2019	5years (from 01.04.2019 to 31.05.2024)	2871889	
3	CHC, Patamundai	30	2526.55	877914350 dt- 23.12.2019	5years (from 01.04.2019 to 31.03.2024)	2868457	
4	CHC Mahakalpada	30	2500	635176797 dt 06.12.2019	5years (from 01.04.2019 to 21.03.2024)	2837918	

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District Public Health Officer
Kendrapara

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Chief District Medical & Public Health Officer,
Kendrapara

Municipal Office: Pattamundai

123

Letter No. 2255 /Dt. 05.07.21

From
10/05/21

The Executive Officer
Pattamundai Municipality

To

The Collector & District Magistrate,
Collectorate, Kendrapara

Sub: Compliance of the order dt 29.01.21 passed by Hon'ble NGT in the matter of OA No. 360/2018 regarding district environmental plan of Pattamundai Municipality.

Ref: District Office Memo No. 1042, Dtd 02.07.21.

Sir,

In inviting a kind reference to the letter no. the subject cited above, I am submitting herewith information relating to Pattamundai Municipality on context of district environmental plans as per prescribed proforma for favour of kind information and necessary action.

Yours faithfully,

Executive Officer
Pattamundai Municipality
5.7.21

Memo No. 2255 Date 05.07.21

Copy submitted to The Consultant, Judicial NGT (PB)/ Member Secretary SPCB, Odisha/ Additional Chief Secretary to Govt., H & FW Dept, Bhubaneswar/Director, Environmental-cum-Special Secretary to Govt., Govt of Odisha for favour of kind Information and necessary action.

Executive Officer
Pattamundai Municipality
05.07.2021

DISTRICT ENVIRONMENT PLAN OF KENDRAPARA DISTRICT

The proposed Model Action Plan for 7 thematic areas

1.0 Waste Management Plan

(i) Solid Waste Management Plan (for each ULB)

No.	Action Areas	Details of Data Requirement	Please enter Measurable Outcome for District	
	Name of the District	Kendrapara		
	No of ULBs in the District	2	Pattamundai Municipality	
	Population		36528	
SW1	Report on inventory of total solid waste Generation			
SW1a		Total solid waste Generation	15	TPD/Day
SW1b		Qty. of Dry Waste segregated	5.25	TPD/Day
SW1c		Qty. of Wet Waste segregated	6.75	TPD/Day
SW1d		Qty. of C&D Waste segregated	1	TPD/Day
SW1e		Qty. of Street Sweeping	289.5	KM
SW1f		Qty. of Drain Silt	1.5	
SW1g		Qty. of Domestic Hazardous Waste(DHW) collected	0.5	
SW1h		Qty. of Other Waste (Horticulture, sanitary waste, etc.)	1	TPD/Day
SW1i		No of Old dump sites	5	
SW1j		Qty stored in dumpsites	5475	
SW1k		No of Sanitary landfills	5	
SW1l		No of wards	20	
SW2	Compliance by Bulk Waste			
SW2a		No of BW Generators	12	
SW2b		No of on-site facilities for Wet Waste		
SW3	Compliance in segregated			
SW3a		Total generation	15	TPD/Day
SW3b		Wet Waste	5.25	TPD/Day
SW3c		Dry Waste	6.75	TPD/Day
SW3d		C&D Waste	1	TPD/Day
SW4	Waste Management			
SW4a		Door to Door Collection	100%	
SW4b		Mechanical Road Sweeping	NIL	
SW4c		Manual Sweeping		100%
SW4d		Segregated Waste Transport		100%
SW4e		Digesters (Bio-methanation)		
SW4f		Composting operation		No
SW4g		MRF Operation	2	
SW4h		Use of Sanitary Landfill		70
SW4i		Reclamation of old dumpsites		
SW4j		Linkage with Waste to Energy Boilers /		
SW4k		Linkage with Recyclers		
SW4l		Authorization of waste pickers	YES	
SW4m		Linkage with TSDF / CBMWTF	INITIATED	
SW4n		Involvement of NGOs	INITIATED	
SW4o		Linkage with Producers / Brand Owners	INITIATED	
SW4p		Authorisation of Waste Pickers	INITIATED	
SW4q		Issuance of ID Cards	INITIATED	
SW5	Adequacy of Infrastructure			
SW5a		Waste Collection Trolleys		
SW5b		Mini Collection Trucks	6	
SW5c		Segregated Transport	6	
SW5d		Bulk Waste Trucks	2	

SW5e		Waste Transfer points	5	
SW5f		Bio-methanation units		
SW5h		Composting units	5	
SW5i		Material Recovery Facilities	2	
SW5k		Waste to Energy (if applicable)		
SW5l		Waste to RDF		
SW5m		Sanitary Land fills	5	Nos
SW5n		Capacity of sanitary landfills	4.9	Acre
SW5o		Waste Deposit Centers (DHW)	1	
SW5p		Other facilities		
SW6	Notification and			
SW6a		Notification of By-laws	DONE	
SW6b		Implementation of by-laws	IN PROGRESS	
SW7	Adequacy of Financial Status of			
SW7a		CAPEX Required		
SW7b		OPEX		
SW7c		Adequacy of OPEX		

(ii) Plastic Waste Management (for each ULB)

No.	Action Areas	Details of Data Requirement	Please enter Measurable Outcome for District	
	Name of ULB		PATTAMUNDAI	
	Population		36528	
PW1	Inventory of plastic waste			
PW1a		Estimated Quantity of plastic waste generated in ULB	3.2	TPD/Day
PW2	Implementation of Collection			
PW2a		Door to Door collection	100%	
PW2b		Segregated Waste collection	100%	
PW2c		Plastic waste collection at Material Recovery Facility	3.2	
PW2d		Authorization of PW pickers	54	
PW2e		PW collection Centers		
PW3	Establishment of linkage with Stakeholders			
PW3a		Established linkage with PROs of Producers		
PW3b		Established linkage with NGOs		
PW4	Availability of facilities for Recycling or utilization of PW			
PW4a		No. of PW recyclers		
PW4b		No Manufacturers		
PW4c		No of pyrolysis oil plants		
PW4d		Plastic pyrolysis		
PW4e		Use in road making		
PW4f		Co-processing in Cement Kiln		
W5	Implementation of PW Management Rules, 2016			
W5a		Sealing of units producing < 50-micron plastic	All sealed	
PW5b		Prohibiting sale of carry bags < 50 micron	prohibited	
PW5c		Ban on Carry bags and other single use plastics as notified by State Government		

PW6	Implementation of Extended Producers Responsibility (EPR) through Producers/Brand-owners			
PW6a		No of Producers associated with ULBs		
PW6b		Financial support by Producers / Brand		
PW6c		Amount of PRO Support		
PW6d		Infrastructure support by Producers / Brand		
PW6e		No of collection centers established by		

(iii) C&D Waste Management

No.	Action Areas	Details of Data Requirement	Please enter Measurable Outcome for District	
	Name of ULB		Pattamundai	
	Population		36528	
CD1	Inventory of C&D waste			
CD1a		Estimated Quantity	1	TPD/Day
CD2	Implement scheme for permitting bulk waste generators			
CD2a		Issuance of Permissions by ULBs	yes	
CD3	Establishment of C&D Waste Deposition centers			
CD3a		Establishment of Deposition Points	yes	
CD3b		C&D Deposition point identified	1	
CD4	Implementation of By-Laws for CD Waste Management			
CD4a		Implementation of By-laws	not-notified	
CD4b		Collection of Deposition / disposal Charges	not initiated	
CD5	Establishment of C&D Waste recycling plant or linkage with such facility			
CD5a		Establishment CD Waste Recycling Plant	No facilities exists.	
CD5b		Capacity of CD Waste Recycling Plant		

(iv) Biomedical Waste Management (for each ULB)

No.	Action Areas	Details of Data Requirement	Please enter Measurable Outcome for District	
	Name of ULB		Pattamundai Municipality	
	Population		36528	
BMW1	Inventory of Biomedical Waste Generation			
BMW1		Total no. of Bedded Hospitals	2	
BMW1		Total no. of non-bedded HCF	2	
BMW1		Total no. Clinics	1	
BMW1		No of Veterinary Hospitals	1	
BMW1		Pathlabs	6	
BMW1		Dental Clinics	2	
BMW1		Blood Banks	0	
BMW1		Animal Houses	0	
BMW1i		Bio-research Labs		
BMW1j		Others		

BMW2	Authorization of HCFs by SPCBs / PCCs		
BMW2		Bedded HCFs	
BMW2		Non-bedded HCFs	
BMW3	Biomedical Waste Treatment		
BMW3		No of CBMWTFs	
BMW3		Linkage with CBMWTFs	
BMW3		Capacity of CBMWTFs	
BMW3		Requirements of CBMWTFs	
BMW3		Captive Disposal Facilities of HCFs	
BMW4	Compliance by CBMWTFs		
BMW4		Compliance to standards	
BMW4		Barcode tracking by HCFs / CBMWTFs	
BMW4		Daily BMW lifting by CBMWTFs	
BMW5	Status of Compliance by Healthcare Facilities		
BMW5		Pre-segregation	
BMW5		Linkage with CBMWTFs	

(v) Hazardous Waste Management

No.	Action Areas	Details of Data Requirement	Please enter Measurable Outcome for District
HW1	Inventory of Hazardous Waste		
HW1a		No of HW Generating Industry	
HW1b		Quantity of HW	
HW1c		Quantity of Incinerable HW	
HW1d		Quantity of land-fillable HW	
HW1e		Quantity of Recyclable / utilizable HW	
HW2	Contaminated Sites and illegal industrial hazardous waste dumpsites		
HW2a		No of HW dumpsites	
HW2c		Probable Contaminated Sites	
HW3	Authorization by SPCBs/PCCs		
HW3a		No of industries authorized	
HW3b		Display Board of HW Generation in front of	
HW3	Availability of Common Hazardous Waste TSDF		
HW3a		Common TSDF	
HW3b		Industries linkage with TSDF	
HW4	Linkage of ULBs in District with Common TSDF		
HW4a		ULBs linked to Common TSDFs for Domestic Hazardous Waste	

(vi) E-Waste Waste Management

No.	Action Areas	Details of Data Requirement	Please enter Measurable Outcome for District
EW1	Status of facilitating authorized collection of E-Waste		

EW1a		Does the citizen are able to deposit or provide E-Waste through Toll-free Numbers in the District		
EW1c		Collection centers established by ULB in District		
EW1d		Collection centers established by Producers or their PROs in the District		
EW1e		Does the district has linkage with authorized E-Waste recyclers / Dismantler		
EW1f		No authorized E-Waste recyclers / Dismantler		
EW2	Status of Collection of E-Waste			
EW2a		Authorizing E-Waste collectors	none	
EW2b		Involvement of NGOs	no	
EW2c		Does Producers have approached NGOs/ Informal Sector for setting up Collection Centers.		
EW2d		Does ULBs have linkage with authorized Recyclers / Dismantlers		
EW4	Control E-Waste related pollution			
EW4a		Does informal trading, dismantling, and		
EW4b		Does the administration closed illegal E-		
EW4c		No of actions taken to close Illegal trading		
EW5	Creation of Awareness on E-Waste handling and disposal			
EW5a		Does PROs / Producers conducted any		
EW5c		Does District Administration conducted any		

2.0 Water Quality Management Plan

No.	Action Areas	Details of Data Requirement	Please enter Measurable Outcome for District
WQ1	Inventory of water resources in District		
WQ1a		Rivers	
WQ1b		Length of Coastline	
WQ1c		Nalas/Drains meeting Rivers	
WQ1d		Lakes / Ponds	
WQ1e		Total Quantity of sewage and industrial	
	Control of Groundwater Water Quality		
WQ2a		Estimated number of bore-wells	
WQ2b		No of permissions given for extraction of groundwater	
WQ2c		Number of groundwater polluted areas	
WQ2d		Groundwater Availability	
WQ3	Availability of Water Quality Data		
WQ3a		Creation of monitoring cell *	

WQ3b		Access to Surface water and groundwater quality data at DM office		
WQ4	Control of River side Activities			
WQ4a	Control of River side Activities	River Side open defecation		
WQ4b		Dumping of SW on river banks		
WQ4c		Control measures for idol immersion		
WQ5	Control of Water Pollution in			
WQ5a		Percentage of untreated sewage		
WQ5b		Monitoring of Action Plans for Rejuvenation of Rivers		
WQ5c		No of directions given to industries for Discharge of Untreated industrial wastewater in last 12 months		
WQ6	Awareness Activities			
WQ6a		District level campaigns on protection of water quality		
WQ6b	Oil Spill Disaster Contingency			
WQ6a		Creation of District Oil Spill Crisis Management Group		
WQ6b		Preparation District Oil Spill Disaster Contingency Plan		
WQ7	Protection of Flood plains			
WQ7a		Encroachment of flood plains is regulated.		
	Rainwater Harvesting			
WQ8a		Action plan for Rain water harvesting		

3.0 Domestic Sewage Management Plan

No.	Action Areas	Details of Data Requirement	Please enter Measurable Outcome for District
SM1	Inventory of Sewage Management		
SM1a		Total Quantity of Sewage generated in District from Class II cities and above	
SM1b		No of Class-II towns and above	
SM1c		No of Class-I towns and above	
SM1d		No of Towns needing STPs	2
SM1e		No of Towns STPs installed	1
SM1f		Quantity of treated sewage flowing into Rivers (directly or indirectly)	
SM1g		Quantity of untreated or partially treated sewage (directly or indirectly)	
SM1h		Quantity of sewage flowing into lakes	
SM1i		No of industrial townships	
SW2	Adequacy of Available Infrastructure for Sewage Treatment		
SM2a		% sewage treated in STPs	
SM2b		Total available Treatment Capacity	
SM2c		Additional treatment capacity required	

SM3	Adequacy of Sewerage Network		
SM3a		No of ULBs having partial underground sewerage network	
SM3b		No of towns not having sewerage network	
SM3c		% population covered under sewerage network	

4.0 Industrial Wastewater Management Plan

No.	Action Areas	Details of Data Requirement	Please enter Measurable Outcome for District
IWW1	Inventory of industrial wastewater Generation in District		
IWW1a		No of Industries discharging wastewater	
IWW1b		Total Quantity of industrial wastewater generated	
IWW1c		Quantity of treated IWW discharged into Nalas / Rivers	
IWW1d		Quantity of un-treated or partially treated IWW discharged into lakes	
IWW1e		Prominent Type of Industries	
IWW1f		Common Effluent Treatment Facilities	
IWW2	Status of compliance by Industries in treating wastewater		
IWW2a		No of Industries meeting Standards	
IWW2b		No of Industries not meeting discharge	
IWW2c		No of complaints received or number of	
AWW4	Status of Action taken for not meeting discharge standards		
IWW4a		No industries closed for exceeding standards in last 3 months	
IWW4b		No of industries where Environmental Compensation was imposed By SPCBs	

5.0 Air Quality Management Plan

No.	Action Areas	Details of Data Requirement	Please enter Measurable Outcome for District
AQ1	Availability of Air Quality Monitoring Network in District		
AQ1a		Manual Air Quality monitoring stations of SPCBs /CPCB	
AQ1c		Automatic monitoring stations Operated by SPCBs / CPCB	
AQ2	Inventory of Air Pollution Sources		
AQ2a		Identification of prominent air polluting	
AQ2b		No of Non-Attainment Cities	
AQ2c		Action Plans for non-attainment cities	
AQ3	Availability of Air Quality Monitoring Data at DMs Office		
AQ3a		Access to air quality data from SPCBs & CPCB through Dashboard	

AQ4	Control of Industrial Air Pollution			
AQ4a		No of Industries meeting Standards		
AQ4b		No of Industries not meeting discharge Standards		
AQ5	Control of Non-industrial Air Pollution sources			
AQ5a		Control open burning of Stubble -during		
AQ5b		Control Open burning of Waste - Nos of		
AQ5c		Control of forest fires		
AQ5d		Vehicle pollution check centers		
AQ5e		Dust Suppression Vehicles		
AQ6	Development of Air Pollution complaint redressal system			
AQ6a		Mobile App / Online based air pollution complaint redressing system of SPCBs.		

6.0 Mining Activity Management plan

No.	Action Areas	Details of Data Requirement	Please enter Measurable
MI1a	Inventory of Mining in District		
MI1a		Type of Mining Activity	
MI1b		No of Mining licenses given in the District	
MI1c		Area covered under mining	
MI1d		Area of District	
MI1e		Sand Mining	
MI1f		Area of sand Mining	
MI2	Compliance to Environmental		
MI2a		No of Mining areas meeting Environmental	
MI2b		No of Mining areas meeting Consent	
MI3a	Mining related environmental		
MI3b		No of pollution related complaints against Mining Operations in last 1 year	
MI4	Action against non-complying mining activity		
MI4a		No of Mining operations suspended for violations to environmental norms	
MI4b		No od directions issued by SPCBs	

7.0 Noise Pollution Management Plan

No.	Action Areas	Details of Data Requirement	Please enter Measurable Outcome for District
NP1	Availability Monitoring		
NP1a		No. of noise measuring devices with district administration	
NP1b		No. of noise measuring devices with SPCBs	
NP2	Capability to conduct noise level monitoring by State agency / District authorities		
NP2a		capability to conduct noise level monitoring by State agency / District authorities	
NP2	Management of Noise related complaints		
NP2a		No of complaints received on noise pollution in last 1 year	
NP2b		No of complaints redressed	
NP3	Compliance to ambient noise standards		
NP3a		Implementation of Ambient noise standards in residential and silent zones	
NP3b		Noise monitoring study in district	
NP3c		Sign boards in towns and cities in silent zones	

Yours faithfully,

Executive Officer
Pattamundai Municipality

5.7.21